

**Committee on Sugar Policy**

2114. SHRI C. K. CHANDRAPPAN:

SHRIMATI PARVATHI KRISHNAN:

SHRI YAGYA DATT SHARMA:

SHRI ARJUN SINGH BHADORIA:

SHRI DALPAT SINGH PARASTE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have set up a Committee for evolving a new sugar policy;

(b) if so, the details thereof; and

(c) how long Government would take to evolve the new policy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The Government have decided to appoint a Sub-Committee of the Cabinet to review the existing sugar policy and to recommend the policy for the year 1978-79. The Committee consists of the Ministers of Defence, Agriculture and Irrigation, Finance, Commerce, Civil Supplies and Cooperation, Steel and Mines, Petroleum, Chemicals and Fertilizers and Law, Justice and Company Affairs.

(c) No time limit has been fixed for evolving the new policy but a decision in this regard is likely to be taken as expeditiously as possible.

**Request from West Bengal for inclusion of its Land Reform (Amendment) Bill, 1977 in Ninth Schedule of the Constitution**

2115. SHRI C. K. CHANDRAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the West Bengal State Government has requested the Cen-

tre to have its Land Reform (Amendment) Bill, 1977 placed in the Ninth Schedule of the Constitution; and

(b) if so, Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The Government of West Bengal had requested that West Bengal Land Reforms (Amendment) Act, 1977 should be included in the Ninth Schedule to the Constitution. The matter is receiving active consideration by the Government.

**Balwadi Centres**

2116. SHRI C. K. CHANDRAPPAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many Balwadis and training-cum-work Centres for women Social Welfare Board is running at present and previous numbers of these for 1975, 1976 and 1977;

(b) what is the total amount spent for these Balwadis and Work Centres in 1975, 1976 and 1977; and

(c) how much was the budgetary sanction for the above mentioned?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) Central Social Welfare Board is, at present, running 5868 Balwadis and 261 Training-cum-work centres for women. Number of these